

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6746
ANSWERED ON:10.05.2005
SPECIAL PACKAGE AND CONCESSIONS
Singh Shri Sugrib

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has sanctioned special package and concessions for special category States during 2002-03;
- (b) if so, the details in this regard;
- (c) the details of the criteria for selection of State under the said category;
- (d) whether the Government is aware that Orissa and Maharashtra are the most backward States;
- (e) if so, the reasons for not covering them under the said category?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) to (e) : The Government had announced a New Industrial Policy and other concessions for the States of Jammu & Kashmir, Sikkim and Himachal Pradesh and Uttaranchal on 14.06.2002, 23.12.2002 and 07.01.2003 respectively. Under the Policy package, various concessions have been allowed to industrial units in the State which include development of industrial infrastructure, excise and income-tax exemption and subsidies under various Schemes like Central Capital Investment Subsidy Scheme, Central Interest Subsidy Scheme and Central Comprehensive Insurance Scheme. The package(s) for these States were announced keeping in view that these States are hilly, remote and inaccessible. As the States of Orissa and Maharashtra do not face such geographical adversities, there is no proposal to extend any incentives for industries in these States.